

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).3453/2004

(From the judgement and order dated 19/03/2004 in CRLA No. 227/2002 of The HIGH COURT OF

JUDICATURE FOR RAJASTHAN AT JODHPUR)

JALARAM

Petitioner(s)

VERSUS

STATE OF RAJASTHAN

Respondent(s)

(With appln(s) for bail)

Date: 13/05/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Petitioner(s)

Mr.U.U.Lalit, Sr.Adv.

Mr.Ram Niwas, Adv.

For Ms. Pratibha Jain,Adv.

For Respondent(s)

Mr.Naveen Kr.Sing, Adv.

For Mr.Aruneshwar Gupta, Adv.

UPON hearing counsel the Court made the following

O R D E R

Vakalatnama/appearance of respondent be filed.

Leave granted.

The appellant is in custody. The office is directed to post the appeal at an early date.

(Veera Verma)

Court Master

(G.V.Ramana)

Court Master